

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

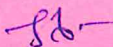
APPLICATION NUMBER :
PETITION NUMBER : IBA/930/2019
NAME OF THE PETITIONER(S) : JM Financial Assest Reconstruction Company Ltd
NAME OF THE RESPONDENTS : R R Info Park Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. Mayan H. Jain and the Respondent is represented by the Ld. Counsel Mr. Anando Mukherjee through video conferencing mode.

Applicant Counsel seeks adjournment in this matter because of his senior Mr. Srinath Sridevan is unable to make representation today.

At request of the Counsel the matter is adjourned to **11.04.2023** for further hearing.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[SANJIV JAIN]
MEMBER (JUDICIAL)